GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1412 ANSWERED ON 12/12/2023

PAYMENT OF MGNREGS TO WEST BENGAL

1412. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total dues on account of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as on 31 October, 2023, State-wise;
- (b) the details and the total funds of MGNREGS paid to the State of West Bengal during the last six months; and
- (c) whether the Government has not made any payment to State of West Bengal under MGNREGS and if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 31.10.2023 are given at Annexure-I.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 31.10.2023) are given at Annexure-II.

(b)&(c): Funds under Mahatma Gandhi NREGS to the State of West Bengal have been stopped since 09th March, 2022 as per provisions under section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 1412 dated 12.12.2023.

2 Arunachal Pradesh 3 Assam 4 Bihar 5 Chhattisgarh 6 Goa 7 Gujarat 8 Haryana 9 Himachal Pradesh 10 Jammu & Kashmir 11 Jharkhand 3 12 Karnataka 6 13 Kerala 15 Madhya Pradesh 16 Maharashtra 21 Manipur 18 Meghalaya 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 26 Telangana 27 Tripura 28 Uttar Pradesh 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	State/UT-wise details of pending liabilities for wage component						
1 Andhra Pradesh 1 2 Arunachal Pradesh 3 3 Assam 3 4 Bihar 5 5 Chhattisgarh 6 6 Goa 6 7 Gujarat 8 8 Haryana 9 9 Himachal Pradesh 1 10 Jammu & Kashmir 1 11 Jharkhand 3 12 Karnataka 6 13 Kerala 5 14 Ladakh 5 15 Madhya Pradesh 4 16 Maharashtra 2 17 Manipur 2 18 Meghalaya 2 19 Mizoram 2 20 Nagaland 3 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 5 25 Tamil Nadu 30 26 Telangana 1			on 31.		oilitie	s (Rs.in	crore)
2 Arunachal Pradesh 3 Assam 4 Bihar 5 Chhattisgarh 6 Goa 7 Gujarat 8 Haryana 9 Himachal Pradesh 10 Jammu & Kashmir 11 Jharkhand 3 12 Karnataka 6 13 Kerala 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 26 Telangana 27 Tripura 28 Uttar Pradesh 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	1	Andhra Pradesh					133
3 Assam 3 4 Bihar 5 Chhattisgarh 6 Goa 6 7 Gujarat 8 Haryana 9 Himachal Pradesh 10 Jammu & Kashmir 11 Jharkhand 3 12 Karnataka 6 13 Kerala 5 14 Ladakh 15 Madhya Pradesh 4 16 Maharashtra 2 17 Manipur 18 Meghalaya 2 19 Mizoram 2 20 Nagaland 21 Odisha 8 22 Punjab 1 Assamble 1 A	2	Arunachal Pradesh					38
4 Bihar 5 Chhattisgarh 6 Goa 7 Gujarat 8 Haryana 9 Himachal Pradesh 10 Jammu & Kashmir 11 Jharkhand 31 Karnataka 12 Karnataka 13 Kerala 14 Ladakh 15 Madhya Pradesh 16 Maharashtra 21 Manipur 18 Meghalaya 21 Mizoram 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 26 Telangana 27 Tripura 28 Uttar Pradesh 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	3	_					328
6 Goa 7 Gujarat 8 Haryana 9 Himachal Pradesh 10 Jammu & Kashmir 11 Jharkhand 31 Kerala 12 Karnataka 6 Haryana 13 Kerala 14 Ladakh 15 Madhya Pradesh 16 Maharashtra 17 Manipur 18 Meghalaya 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 26 Telangana 27 Tripura 28 Uttar Pradesh 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	-						50
6 Goa 7 Gujarat 8 Haryana 9 Himachal Pradesh 10 Jammu & Kashmir 11 Jharkhand 31 Karnataka 6 Karala 13 Kerala 14 Ladakh 15 Madhya Pradesh 16 Maharashtra 21 Manipur 18 Meghalaya 21 Mizoram 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	5	Chhattisgarh					59
8	6	<u> </u>					0.5
8 Haryana 9 Himachal Pradesh 10 Jammu & Kashmir 11 Jharkhand 31 Karnataka 63 Kerala 54 Ladakh 15 Madhya Pradesh 16 Maharashtra 27 Manipur 18 Meghalaya 29 Nagaland 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 30 Telangana 27 Tripura 28 Uttar Pradesh 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	7	Gujarat					41
10 Jammu & Kashmir 1 11 Jharkhand 3 12 Karnataka 6 13 Kerala 5 14 Ladakh 4 15 Madhya Pradesh 4 16 Maharashtra 2 17 Manipur 1 18 Meghalaya 2 20 Nagaland 2 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 5 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 2 28 Uttar Pradesh 11 29 Uttarakhand 30 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	8	-					88
11 Jharkhand 3 12 Karnataka 6 13 Kerala 5 14 Ladakh 15 15 Madhya Pradesh 4 16 Maharashtra 2 17 Manipur 1 18 Meghalaya 2 20 Nagaland 2 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 30 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 1 28 Uttar Pradesh 11 29 Uttarakhand 30 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	9						46
12 Karnataka 6 13 Kerala 5 14 Ladakh 4 15 Madhya Pradesh 4 16 Maharashtra 2 17 Manipur 2 18 Meghalaya 2 20 Nagaland 2 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 5 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 1 28 Uttar Pradesh 11 29 Uttarakhand 30 30 Andaman & Nicobar 1 31 Dadra & Nagar Haveli & Daman & Diu 32 32 Lakshadweep	10	Jammu & Kashmir					147
13 Kerala 5 14 Ladakh 4 15 Madhya Pradesh 4 16 Maharashtra 2 17 Manipur 2 18 Meghalaya 2 29 Mizoram 2 20 Nagaland 8 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 5 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 1 28 Uttar Pradesh 11 29 Uttarakhand 30 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep 32 Lakshadweep	11	Jharkhand					309
14 Ladakh 15 Madhya Pradesh 16 Maharashtra 217 Manipur 18 Meghalaya 29 Mizoram 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 26 Telangana 27 Tripura 28 Uttar Pradesh 29 Uttarakhand 30 Andaman & Nicobar Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	12	Karnataka					647
15 Madhya Pradesh 16 Maharashtra 21 Manipur 18 Meghalaya 21 Mizoram 20 Nagaland 21 Odisha 22 Punjab 23 Rajasthan 24 Sikkim 25 Tamil Nadu 26 Telangana 27 Tripura 28 Uttar Pradesh 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	13	Kerala					597
16 Maharashtra 2 17 Manipur 18 Meghalaya 2 19 Mizoram 20 Nagaland 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 30 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	14	Ladakh					2
17 Manipur 18 Meghalaya 2 19 Mizoram 20 Nagaland 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 5 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 1 28 Uttar Pradesh 11 29 Uttarakhand 30 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	15	Madhya Pradesh					441
18 Meghalaya 2 19 Mizoram 20 Nagaland 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 30 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 1 28 Uttar Pradesh 11 29 Uttarakhand 1 30 Andaman & Nicobar 1 Dadra & Nagar Haveli & Daman & Diu 1 32 Lakshadweep 1	16	Maharashtra					253
19 Mizoram 20 Nagaland 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	17	Manipur					0
20 Nagaland 21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	18	Meghalaya					244
21 Odisha 8 22 Punjab 1 23 Rajasthan 5 24 Sikkim 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 30 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	19	Mizoram					46
22 Punjab 1 23 Rajasthan 5 24 Sikkim 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	20	Nagaland					16
23 Rajasthan 5 24 Sikkim 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	21	Odisha					813
24 Sikkim 25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	22	Punjab					178
25 Tamil Nadu 30 26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	23	Rajasthan					577
26 Telangana 1 27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	24	Sikkim					18
27 Tripura 28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	25	Tamil Nadu					3014
28 Uttar Pradesh 11 29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	26	Telangana					184
29 Uttarakhand 30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	27	Tripura					79
30 Andaman & Nicobar 31 Dadra & Nagar Haveli & Daman & Diu 32 Lakshadweep	28	Uttar Pradesh					1168
Dadra & Nagar Haveli & Daman & Diu Lakshadweep	29	Uttarakhand					27
Daman & Diu 32 Lakshadweep	30	Andaman & Nicobar					0
	31						0
33 Duducherry 5	32	Lakshadweep					0
55 Fadactietty	33	Puducherry					5.90
Total 9,5		Total					9,547

Annexure-II referred in reply to part (a) of Lok Sabha Unstarred Question No. 1412 dated 12.12.2023.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 31.10.2023)

31.10.20		Motorial liabilities (Pa in avera)
SI. No.	States/UTs	Material liabilities (Rs.in crore)
1	Andhra Pradesh	119
2	Arunachal Pradesh	17
3	Assam	88
4	Bihar	238
5	Chhattisgarh	151
6	Goa	0.0
7	Gujarat	224
8	Haryana	22
9	Himachal Pradesh	74
10	Jammu & Kashmir	38
11	Jharkhand	117
12	Karnataka	313
13	Kerala	123
14	Ladakh	1.72
15	Madhya Pradesh	273
16	Maharashtra	295
17	Manipur	15
18	Meghalaya	58
19	Mizoram	1
20	Nagaland	88
21	Odisha	418
22	Punjab	68
23	Rajasthan	326
24	Sikkim	13
25	Tamil Nadu	69
26	Telangana	304
27	Tripura	17
28	Uttar Pradesh	748
29	Uttarakhand	34
30	Andaman & Nicobar	0.53
31	Dadra & Nagar Haveli &	
	Daman & Diu	0
32	Lakshadweep	0.015
33	Puducherry	0.13
- -	Total	4,256
		.,255
